GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3817
ANSWERED ON:12.08.2015
Fake Admissions
Kamal Nath Shri ;Kateel Shri Nalin Kumar;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether instances of students getting admission in educational institutions/central universities in the country including University of Delhi on the basis of fake caste certificates, mark-sheets and degrees have come to the notice of the Government;
- (b) if so, the details in this regard;
- (c) whether the officials/students of educational institutions/central universities have been found to be involved in such incidents;
- (d) if so, the details thereof and the action taken against such officials/students; and
- (e) the preventive measures being taken by the Government in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) to (d): Such data is not centrally maintained, since Central Universities being statutory autonomous bodies, created by respective Acts of Parliament, have powers to lay down rules of admissions through ordinances and to initiate action against the officials and students involved in such cases. However, information regarding students getting admission on fake certificates in University of Delhi is being collected and will be placed on the Table of the House.
- (e): The Government of India has issued various circulars from time to time for proper issuance and verification of Caste Certificates. The Department of Personnel and Training has issued instructions to all the States/UTs regarding the verification of caste certificates by the District Authorities. The Ministry of Tribal Affairs also circulated the instructions of the Supreme Court to streamline the procedure for the issuance of social status certificates (ST certificates), scrutiny and their approval to all the State Governments/UT Administrations.
